

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 140/BB/17	-	To comply objection raised by Registry	Rule-6 of IB	Jayshri Jain Vs DTDC Express Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. *Refer to Jain* *Jayshri Jain* *[Signature]*

**ORDER**

PCS for Petitioner Company is present. He has filed postal track record for service of notice on the Corporate Debtor. PCS is directed to file Memo clarifying whether item was delivered to the Corporate or not for the track shows item received but not deliver. List it on 31/01/2018.

*[Signature]*  
**Member (T)**

*[Signature]*  
**Member (J)**